

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/47(KB)2023
IA(I.B.C)/968(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	HDFC BANK LIMITED VS DAMODAR DAS SINGHEE
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] for the FC
Mr. S. Bhattacharya, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. None appears for the RP as well as PG.
2. An objection to the report may be filed by the Personal Guarantor within a period of 10 days, failing which appropriate orders towards admission will be passed on the next date of hearing.
3. List this matter **on 08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**